



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/164 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Prasanta Saikia
District & Sessions Judge,
Udalguri.

Dated Guwahati, the ^{6th} January, 2020.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJ(U) 5772 dtd 21.12.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day casual leave on 23.12.2019 along with permission to avail winter vacation from 24.12.2019 to 31.12.2019 and station leave permission, with your official vehicle, at your own cost, from the evening of 21.12.2019 till the morning of 02.01.2020, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/1998/165 /A, dated 6.1.20
Copy to:

✓ 1. The Systems Analyst, Gauhati High Court

JT. REGISTRAR (VIGILANCE)

Palan